

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/737/2013**

Jabalpur, this Monday, the 26<sup>th</sup> day of March, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ashok Ratnaparkhe, aged 60 years, s/o Late L.S. Ratnaparkhe, R/o H-80, Bagh Mugalia Extension, Housing Board Colony, Opposite Laharpur Dam, Bhopal 462043 (MP) **-Applicant**

(By Advocate – None)

**V e r s u s**

1. Union of India through Secretary, Ministry of Information and Broadcasting, Prasar Bharti Secretariat, PTI Building Sansad Marg, New Delhi 110001.
2. The Director General, Prasar Bharati (BCI), S-I (B) Section, All India Radio, Akashwani Bhawan, Parliament Street, New Delhi 110001.
3. Station Director, Prasar Bharti, Akashwani, Shyamla Hills, Bhopal 462002 (MP).
4. The Administrative Officer, Office of Dy. Director (Engineering), Prasar Bharti, All India Radio, Akashwani, Shyamla Hills, Bhopal 462002 (MP) **- Respondents**

(By Advocate – Shri Harsh Gupta, proxy counsel of Shri D.S. Baghel)

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that for the last two occasions, there has been no representation on behalf of the applicant. Today also, when the

matter was called, nobody appeared for the applicant. Thus, it appears that the applicant has lost interest in prosecuting this matter.

**3.** Accordingly, O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-